

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S TRI VISION TRADING PVT. LTD.

1.	Name of Corporate Person	M/s Tri Vision Trading Pvt. Ltd.
2.	Date of Incorporation of Corporate Person	17.03.2011
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Delhi
4.	Corporate identity number/Limited Liability identity number of Corporate Person	U51101DL2011PTC216057
5.	Address of the registered office and principal office (If any) of Corporate Person	Regd. Off: Flat No. 1, Lower Ground Floor House No. 45, Road No. 71, West Punjabi Bagh, New Delhi-110026
6.	Liquidation commencement date of Corporate Person	26.09.2019 (S R made available on 01.10.2019)
7.	Name, Address, Email Address, Telephone number and the registration number of the liquidator	Name: Anup Kumar Add: Chamber No. 734 Lawyers Chamber Block, Western Wing, Tis Hazari Court, Delhi-110054 Registered Email ID:- sachanlawanalyst@gmail.com Correspondence Email ID: vl.trivision@gmail.com Mobile No.: 9811622913 IP Regd No.: IBBI/IPA-002/IP-N00333/2017-18/10911
8.	Last Date for submission of claims	26.10.2019

Notice is hereby given that the M/s Tri Vision Trading Private Limited has commenced voluntary liquidation on 26.09.2019.

The stakeholders of M/s Tri Vision Trading Private Limited are hereby called upon to submit a proof of their claims, on or before 26.10.2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.



Anup Kumar

Liquidator of M/s Tri Vision Trading Private Limited
IP Regd No.: IBBI/IPA-002/IP-N00333/2017-18/10911

Date: 10.10.2019

Place: Delhi

